

Customs, Excise & Service Tax Appellate Tribunal,

West Zonal Bench : Mumbai,
3rd, 4th, & 5th Floor, Jai Centre, 34, P. D'Mello Road, Poona Street,
Masjid Bunder (E), Mumbai - 400 009.

Tel No. : 23754933; Fax No. : 23754910,23716439

Website : www.cestat.gov.in

(Excise Division Bench)

CAUSELIST

Court No. : 2

Room No. :

Dated :13/11/2017

Day :Monday

Time : 10:30

CORAM:

Hon'ble Judicial Member, Mr. Ramesh Nair

Hon'ble Technical Member, Mr. Raju

S.No.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS
<u>FOR MAINTAINABILITY</u>					
1	E/86306/2017	FIVE STAR INDUSTRIES	CCE MUMBAI - I	C. Subba Reddy & Co. /DR	No Notice
<u>MISC (OTHERS) MATTERS</u>					
2	E/MISC/92879/2017 E/960/2010	Allover and Lace Pvt. Ltd.	CCE PUNE I	J. C. Patel /DR	Issue Notice
3	E/EH/92875/2017 E/87329/2017	SUHAS S KHABIA	CCE PUNE III	Swamy Associates, /DR	Issue Notice
4	E/MISC/92947/2017 E/87497/2017	KANTILAL BHAGUJI MOHITE	PUNE-III	IP/DR	Issue Notice
5	E/EH/92886/2017 E/86910/2014	PREMIUM TOOLS PVT LTD	CCE NASHIK	A.B. Nawal & Co. /DR	Issue Notice
6	E/EH/92894/2017 E/579/2009	CCE RAIGAD	Gas Authority of India Ltd.	DR/IP	Issue Notice
7	E/ROA/92757/2017 E/3314/2000	Shreeram Engg Works	Mumbai-v	H.G.Dharmadhikari /DR	*
8	E/ROA/92758/2017 E/3315/2000	Megha Engg Corporation	Mumbai-v	H.G.Dharmadhikari /DR	*
9	E/ROA/92760/2017 E/3316/2000	Shilpa T Musale	Mumbai-v	H.G.Dharmadhikari /DR	*
10	E/ROA/92759/2017 E/3317/2000	Mefco	Mumbai-v	H.G.Dharmadhikari /DR	*
11	E/ROA/92761/2017	Tukaram R Musale	Mumbai-v	H.G.Dharmadhikari /DR	*

	E/3318/2000				
12	E/ROA/92756/2017	DEEPALI T MUSALE	MUMBAI-V	H.G.Dharmadhikari /DR	*
	E/3319/2000				
13	E/COD/92887/2017	CCE THANE I	BALBIR ALLOYS P. LTD	DR/IP	Issue Notice
	E/87358/2017				
14	E/COD/92895/2017	CCE THANE I	KILBURN ENGINEERING LTD	DR/IP	Issue Notice
	E/87383/2017				
<u>MISC (ROM) MATTERS</u>					
15	ST/ROM/92928/2017	CCE NASHIK	V. H. PATEL & CO.	DR/IP	Issue Notice
	ST/87438/2013				
<u>REGULAR MATTERS</u>					
16	E/01229/2006	Municipal Corporation of Greater Mumbai	CCE Thane I	IP/DR	* No Notice
17	E/01278/2006	Anupam Engineers	CCE THANE I	IP/DR	* No Notice
18	E/03070/2006	Vinati Organics Ltd.	CCE RAIGAD	K.V.Sahasrabudhe /DR	* No Notice
19	E/03228/2006	Pro-Fashional Computers	CCE MUMBAI - V	M.H.Patil /DR	* No Notice
20	E/03229/2006	Elixir Infotech	CCE MUMBAI - V	IP/DR	* No Notice
21	E/01394/2007	Sika India Private Limited.	CCE GOA	Gajendra Jain /DR	* No Notice
22	E/00052/2009	Sika India Private Limited	CCE GOA	IP/DR	No Notice
23	E/00512/2008	Erica Niramaya Ethicals Pvt. Ltd.	CCE PUNE III	IP/DR	* Issue Notice
24	E/00558/2008	Dagger Forst Tools Ltd.	CCE AURANGABAD	Pradeep Korde /DR	* Issue Notice
25	E/00559/2008	Shri. Ramnik Thakkar	CCE AURANGABAD	IP/DR	* Issue Notice
26	E/00560/2008	Dagger Forst Tools Ltd.	CCE AURANGABAD	IP/DR	* Issue Notice
27	E/00561/2008	Shri. Ramnik Thakker	CCE AURANGABAD	IP/DR	* Issue Notice
28	E/00585/2008	Jemcon Industries	CCE KOLHAPUR	IP/DR	* Issue Notice
29	E/00852/2008	Vichitra Prestressed Concrete Udyog (P) Ltd.	CCE NASHIK	IP/DR	* Issue Notice
30	E/00853/2008	R.N. Agarwal	CCE NASHIK	IP/DR	* Issue Notice

31	E/00906/2008	Ispat Industries Limited	CCE RAIGAD	IP/DR	* No Notice
32	E/00941/2008	Raychem RPG Limited	CCE THANE II	IP/DR	* Issue Notice
33	E/00942/2008	Kapil Gohil	CCE THANE II	IP/DR	* Issue Notice
34	E/00850/2009	Raychem RPG Limited	CCE THANE II	S.S. Gupta, C.A. /DR	Issue Notice
35	E/01127/2008	Glenmark Pharmaceuticals Ltd.	CCE NASHIK	IP/DR	* No Notice
36	E/01135/2008	Amit Paper Mill	CCE NAGPUR	V. Sridharan, /DR	* Issue Notice
37	E/01136/2008	Shri Deepak G. Patil	CCE NAGPUR	V. Sridharan, /DR	* Issue Notice
38	E/01137/2008	Ganesh Paper Mill	CCE NAGPUR	V. Sridharan, /DR	* Issue Notice
39	E/01138/2008	Shri Mahesh G. Wadhwani	CCE NAGPUR	V. Sridharan, /DR	* Issue Notice
40	E/01142/2008	Ador Fontech Limited	CCE NAGPUR	IP/DR	* Issue Notice
41	E/01143/2008	Cadbury India Limited	CCE MUMBAI - III	IP/DR	* Issue Notice
42	E/01144/2008	Cadbury India Limited	CCE MUMBAI - III	IP/DR	* Issue Notice
43	E/85333/2014	JOLLY BOARD LTD	CCE AURANGABAD	H.S. Shirsat, Consultant /DR	

* **ATTENTION:** In the cases of year upto 2009 no adjournment will be granted.

Court Master :

SPS/ PA :

Prepared By

Checked By

**Assistant/ Deputy Registrar
Excise Division Bench**